Inspector's

(c) Does not arise.

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PAPERS LAID ON THE TABLE

M 1 CHAIRMAN; Papers to be laid on the Table.

I (i; Report and Accounts (1979-80) >f the Jute Manufacturers Deve. opment Council and related >apers.

(ii) Report and Accounts (1979-80) of *.he **IndSin Jute Industries Research** Association, Colcutta and •elated papers.

II. Notification of the Ministry of iteel anfl Mines (Department of Mines).

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): Sir, I beg to lay on the Table:

- I. A copy each (in English and Hindi) of the following papers: -
 - (i) (a) Annual Report and Ac-co ints of the Jute Manufacturers Development Council, for the year 1979-80, together with Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1951181 for (a) and (b)]

- (ii) (a> Annual Report and Accounts of the Indian Jute Industries' Research Association, Calcutta for the year 1979-80, together with tho Auditors' Report On the Acco.' rats,
 - (b) Review by Government on the working of the Association.

PPlaced in Library. See No. LT-1950181 for (a) and (b)]

EL A copy (in English and Hindi) of the Ministry of Steel and Mines (Department of Mines) Notification S. O. No. 213, dated the 17th January, 1981, under sub-section (1) of section 28 of the Mines and Minerals Regulation and Development) Act, 1957. [Placed in Library. See No LT-1949|81].

of the House

- I. Accounts (1979-80 Of the Central Silk Board, Bombay and related papers.
- II. Audit Report on the Accounts 1978-79) of the Rubber Board, Kottayam and related papers.

SHRI PRANAB MUKHERJEE: Sir, I also beg to lay on the Table:

- I. A copy "(in English and Hindi) of the Annual Accounts of the Cen tral Silk Board, Bombay, for the year 1979-80, and the Audit Report there on, under sub-section (4) of section 12 of the Central Silk Board Act, 1948. [Placed in Library. See LT-1952J81]
- II. A copy (in English and Hindi) of the Audit Report on the Accouts of the Rubber Board, Kottayam, for the year 1978-79, together with a statement giving reasons for the de lay in laying the Report. [Placed in Library. See No. LT-1953|81]

RE. PROCEEDING OF THE HOUSE

[Mr. Deputy Chairman in the Chair.]

MR. DEPUTY CHAIRMAN: We go to the Colling Attention Motion.

SHRI **SADASHIV BAGAITKAR** (Maharashtra): Sir, I am on a point of order. (Interruptions).

SHRI NAGESHWAR PRASAD SHAHI (Uttar Pradesh): It has to be heard, Sir.

MR. DEPUTY CHAIRMAN: So many Members are standing. One by